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NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

CA(CAA) No.537/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th January 2018, 10.30 A.M.

Name of the Company		Cosmos Dealmark Pvt.Ltd. & Ors.		
Ur	nder Section	230-232		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

A. K. UPMOHYLY

Asv.

For PETITIONER

No 16/1/18

ORDER

Ld. Counsel for the petitioners is present.

Petitioners have filed Synopsis wherein no detail of shareholders or creditors has been given. Petitioners are directed to file complete List of Dates, along with detail synopsis mentioning therein list of shareholders and creditors in the form of supplementary affidavit within 15 days from today.

List it on 01/02/2018.

Sd

(Jinan K.R.) Member (J) (V P Since

Sd

(V.P.Singh) Member (J)